

Annexure – 7

Name of the corporate debtor: E Infrastructure & Entertainment (India) Private Limited ; Date of commencement of Liquidation: 07/04/2022; List of stakeholders as on: 17/06/2022

List of operational creditors (Government dues)
(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	CBIC Department of Revenue , Ministry of Finance , Govt of India	04/05/2022	86,25,84,138	73,01,46,790	Government dues	0	0	No		0	0		13,24,37,348	The Claim is partially admitted based on the show cause notice. The claim in respect of GST reversal under Section 16(2) has not been considered and same could be considered if the claimant proves that suppliers not paid GST in respect reversal under Section 16(2) of IGST.
	Total		86,25,84,138	73,01,46,790						-	-		13,24,37,348	